

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 401/Confdl./2025  
II-3-1/2025

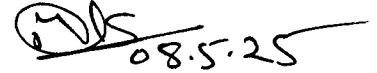
Bilaspur, dated the 08<sup>th</sup> May, 2025

The following candidate as mentioned in Column no. (2), who is at Sl. No. 1 of the waiting list as per the revised select list dated 24.01.2025 of Civil Judge (Entry Level) Examination – 2020 issued pursuant to orders dated 02.01.2025 passed by Hon'ble the High Court of Chhattisgarh in W.P.(S) Nos. 4812/2021 (*Siddharth Pandey Vs. State of Chhattisgarh & Ors.*) and 5879/2021 (*Sakshi Sharma Vs. State of Chhattisgarh & Ors.*), and who has been appointed on probation as Civil Judge (Entry Level) in the cadre of Chhattisgarh Lower Judicial Service by the State Government vide Order No. 1760/1300/21-B/C.G./2025 dated 23.04.2025, is posted at the place and in the capacity as mentioned against her name in Column No. (3) of the table below, with a direction to assume charge of her office **by 23.05.2025**:-

**TABLE**

<b>S.No.</b>	<b>Name</b>	<b>Posted as</b>
(1)	(2)	(3)
1.	Smt. Sakshi Khanna, W/o Shri Vihit Khanna, 2'A'-8, August Silver Moon, Near Sayaji Hotel, Labhandi, Raipur (C.G.)	II Civil Judge Junior Division, Raipur

BY ORDER OF THE HIGH COURT

  
08.5.25

(MANEESH KUMAR THAKUR)  
REGISTRAR GENERAL

Endt. No. 402/Confdl./2025  
II-3-1/2025

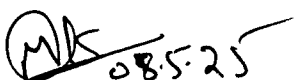
Bilaspur, dated the 08<sup>th</sup> May, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 2/-

10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21. Smt. Sakshi Khanna, W/o Shri Vihit Khanna, 2'A'-8, August Silver Moon, Near Sayaji Hotel, Labhandi, Raipur, Pin-492012 (C.G.) *for information and compliance. She is directed to send her charge report to this Registry through the concerned Principal District & Sessions Judge.*
22. Principal District & Sessions Judge, Balod/Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bilaspur/ Bemetera/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Rajnandgaon/ Raigarh/ Raipur/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/ Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(MANEESH KUMAR THAKUR)  
REGISTRAR GENERAL